

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|---|---|
| <u>ARGUMENTS</u> | | | | |
| 1 | NDPS S CASE | 100012/2014 | ANC Ghatkopar Unit Vs Datta Uttam Kamble | APP Tawade |
| 2 | CRI REV APP | 100917/2018 | Gagan Kumar S/o Pramod Kumar@MA-1976-18-Aplcnt. Vs State of Maharashtra and Bhagyashri Textiles P. Ltd.- Respdt. | Vikas Salvi and Assoc. |
| 3 | CRI APPEAL | 100094/2019 | Maitreyi Capital Advisors Pvt. Ltd. - MA 317-19 @ BA 306-19 - Appellant Vs Augusta Consultants and Advisors Pvt. Ltd. - Respondent, Org. Complainant) | Kochhar and Co. |
| <u>HEARING</u> | | | | |
| 4 | CRI APPEAL | 100723/2018 | Shailesh Shriniwas Tadka-Aplnt. Vs Veena Shailesh Tadka-Respdt. | Vijay Vare, Santosh Bhamre |
| 5 | CRI M A | 102266/2018 | Hiralal Shankar Pardeshi @ Appeal ---18 @ MA 2265-18 - Appellant (Org. Respondent No. 1) Vs Sonal Hiralal Pardeshi - Respondent (Org. Complainant) | Anita Yogesh Murgude and Manoj Mulchandani |
| 6 | CRI APPEAL | 100804/2018 | Hiralal Shankar Pardeshi - Appellant (Org. Respondent No. 1) Vs Sonal Hiralal Pardeshi - Respondent (Org. Complainant) | Anita Yogesh Murgude and Manoj Mulchandani |
| 7 | CRI REV APP | 101418/2019 | Hubtown Limited @MA 2287/19 - Applicant, Accused No. 1 and 5 Vs Ashok Commercial Enterprise - Respondent, Complainant | Mitul Shah |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 8 | NDPS S CASE | 100071/2013 | ANC Bandra Unit Vs Simion Ugoke Eken | APP Tawade |

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| 9 | NDPS S CASE | 100027/2015 | ANC worli Unit Vs Joseph Chidibere Evozo | APP Tawade Shinde |
| <u>EVIDENCE</u> | | | | |
| 10 | NDPS S CASE | 100038/2014 | ANC Bandra Unit Vs Gopal Ram Nayar | APP Tawade |
| <u>CHARGE</u> | | | | |
| 11 | NDPS S CASE | 100132/2014 | The State Wadala T.T. Police Station Vs Nanda Phulan Das and Anr. | APP Lade Rohit Padavi |
| (Main Matter REMAND APPLN NDPS/0100101/2014) | | | | |
| 12 | NDPS S CASE | 100080/2015 | The State of Byculla Police Station Vs Abdul Hamid Abdul Rahim Sayyed | |
| 13 | NDPS S CASE | 100165/2015 | ANC, Ghatkoper Unit Vs Shailendrakumar Ammalal Kanojiya | APP Tawade |
| 14 | NDPS S CASE | 100178/2015 | ANC Kandivali Unit Vs Sunday @ Vokbona Anjoko Iz | APP Tawade |
| 15 | NDPS S CASE | 100102/2018 | The NCB, Mumbai) Vs Nisha James | SPP Geeta Nayyar Adv S. S. Bhandary |
| <u>DOCUMENTS</u> | | | | |
| 16 | NDPS S CASE | 100128/2014 | The State ANC Vs Tony Kenith Richard and Anr. | |
| (Main Matter REMAND APPLN NDPS/0100097/2014) | | | | |
| 17 | NDPS S CASE | 100119/2016 | ANC, GHATKOPER UNIT. Vs SHASHIKANT HARIHAR BAHIDAR | |
| <u>COMPLIANCE</u> | | | | |
| 18 | NDPS S CASE | 100121/2013 | ANC Bandra Unit Vs Samual Okaro Ameka and anr. | APP Tawade |
| <u>REPLY/SAY</u> | | | | |

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| 19 | NDPS S CASE | 100070/2019 | ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil | APP Tawade |
| <u>APPEARANCE</u> | | | | |
| 20 | SESSIONS CASE | 100912/2015 | State Bhandup Police Station. Vs Sagar Ramu Gaikwad | APP Tawade |
| 21 | SESSIONS CASE | 100207/2017 | State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam | APP Tawade |
| 22 | SESSIONS CASE | 100208/2017 | State Bhandup Police Station Vs Sachin @ Darvesh Tangayya Tevar @ Darvesh Prakash Mukadam | APP Tawade |
| 23 | REMAND APPLN NDPS | 101121/2018 | The State of M.R.A. Marg Police Station Vs Fujmi Ekam Pitar | |
| 24 | REMAND APPLN NDPS | 100187/2019 | The State of Wadala Police Station Vs Nilesh Chandrkant Shelar | |
| 25 | CRI M A | 101417/2019 | Augusta Consultants and Advisors Pvt. Ltd. In Appeal 94- 19 - Applicant (Org. Respondent) Vs Maitreyi Capital Advisors Pvt. Ltd.- Respondent | Rahul S. Arote |
| 26 | REMAND APPLN NDPS | 100014/2020 | The State- Andheri Police Station Vs Usha Raju Kanjarbhat | |
| 27 | BAIL APPLN NDPS | 100972/2020 | Chiboy Francis Vs The State Charkop Police Station | S. S. Bhandary PP |

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| 28 | REMAND APPLN NDPS | 100026/2020 | The State- Malvani Police Station Vs Dipesh @ Diup Rajan Waghdhare | |
| 29 | REMAND APPLN NDPS | 100500/2020 | The state of Maharashtra through NCB, Mumbai Vs Md. Salim Ayyub Shaikh @ Sunil | PP |
| 30 | REMAND APPLN NDPS | 100529/2020 | STATE GOVERNMENT OF MALVANI POLICE STATION, MUMBAI. Vs KADIR MUSTAK VYAPRI | PP |
| 31 | REMAND APPLN NDPS | 100531/2020 | The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary | PP |
| <u>DORMANT FILE</u> | | | | |
| 32 | NDPS S CASE | 101111/1989 | Customs Vs Masurl Khan | SPP |
| 33 | NDPS S CASE | 100161/2004 | Customs Vs Ronen Davash | APP Khan |
| 34 | NDPS S CASE | 100034/2012 | The State AIU Vs Evely Thebe | SPP Leena Shinde |
| 35 | NDPS S CASE | 100007/2013 | ANC Kandivali Unit Vs Christiyan Dike Ucchena | APP Tawade |